

Pig Iron Supply to Gujarat

3785. SHRI JAYANTILAL VIR-
CHANDBHAI SHAH: Will the
Minister of STEEL AND MINES be
pleased to state:

(a) whether the quota for pig iron
for Gujarat State is adequate;

(b) if so, the total allocation ear-
marked and the actual supply made
of pig iron to the Gujarat State during
the last three years; and

(c) the steps being considered to
supply adequate pig iron to the Gujarat
State during the next three years?

THE MINISTER OF ENERGY
AND MINISTER OF CIVIL AVI-
ATION (SHRI ARIF MOHAMMAD
KHAN): (a) State-wise allocations of
pig iron are not made.

(b) Actual supplies of pig iron to
Gujarat by SAIL had been as follows:

	(000 tonnes)
1987-88	111.0
1988-89	88.6
1989-90	187.8

(c) (i) Import of pig iron has been
placed under O.G.L.

(ii) Production of pig iron is de-
licensed.

(iii) Pig iron manufacturing capa-
cities are being encouraged in
the secondary sector. It is
proposed to create a capacity of
2 million tonnes of pig iron
in the secondary sector by the
end of the 8th Plan.

Balance of Payment Position

3786. SHRI P. NARSA REDDY:
Will the Minister of FINANCE be
pleased to state:

(a) whether there has been steep
rise in the price of crude oil in the
International market;

(b) if so, whether it has put the
country's fragile balance of payment
position under a severe scenario; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI ANIL SHASTRI): (a) to
(c) Recent events in the Gulf
region have led to a sharp
increase in the prices of crude oil and
petroleum products in the interna-
tional market which will have an
adverse implication for the balance
of payment position of the country.
As the oil price situation continues
to be uncertain and steps are being
taken by the Government to contain
demand, it is difficult to quantify the
impact of oil price changes on the
balance of payments.

Release of Imported Oil to NDDB

3787. SHRI BABUBHAI MEGH-
JI SHAH: Will the Minister of COM-
MERCE be pleased to state:

(a) the quantity and value of im-
ported edible oil allotted to the Na-
tional Dairy Development Board
(NDDB) during last three years; and

(b) the norms for allotting the edible
oil?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI ARANGIL SHREEDHA-
RAN) (a) and (b) National Dairy
Development Board has been allotted
the following quantity of imported
edible oil in connection with the
market intervention operation of
NDDB, which initially commenced
from the Oil Year 1988-89:—

Oil Year (Nov-Oct)	Qty. (MT)	Value (Rs. crores)
1988-89	63,603	95.4
1989-90	50,000	75.0 (approx)

In addition, NDDB has been allot-
ted edible oil for market interven-
tion operation, of equivalent value
of export of 30,000 tonnes of milk
powder.